

Declaration of Assets and Liabilities

Year.....

I, TIL BAHADUR KUMAR son/daughter/wife of MR. JAGAT BAHADUR
aged 35 years, belonging to BIHAR VIDHAN SABHA
service and presently working as ORDER PAPER DISTRIBUTION
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	15,000/-	MRS. URMILA KUMAR	MR. MILAN		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	20,000/-	NILL	NILL		
(iii)	Bonds, Debentures and Shares in companies	NILL	NILL	NILL		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC POLICIES 4800/- (YEARLY)	NILL	NILL		
(v)	Motor Vehicles (details of make, etc.)	NILL	NILL	NILL		
(vi)	Jewellery (give details of weight and value)	NILL	100GM	NILL		
(vii)	Other assets, such as values of claims / interests	NILL	NILL	NILL		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NILL	NILL			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NILL	NILL			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NILL	NILL			
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NILL	NILL			
(v)	Others (such as interest in property)	NILL	NILL			

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on31.01.22
(a)	(i) Loans from Banks	NILL	
	(ii) Loans from financial institutions	NILL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NILL	
	(b) dues to departments dealing with supply of water	NILL	
	(c) dues to departments dealing with supply of electricity	NILL	

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	(d) dues to departments dealing with telephones	NILL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NILL	
	(f) Other dues, if any	NILL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NILL	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NILL	
	(iii) Sales Tax [Only in case of proprietary business]	NILL	
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee: MR. JIL BAHADUR KUMAR

Place: PATNA

Designation: OFFICE ATTENDANT (ORDER PAPER DISTRIBUTOR)

Date: 04.02.22

Department: BIHAR LEGISLATIVE ASSEMBLY, PATNA

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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